

ITEM NO.58

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 30473/2014

STATE OF UP AND ANR Petitioner(s)

VERSUS

OM PRAKASH TRIPATHI Respondent(s)

Date : 23/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Shashank Singh, Adv.
Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report of the sole respondent is still awaited.

List again on 4.9.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.07.25
12:18:46 IST
Reason: